

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1732
ANSWERED ON:04.12.2012
COMPENSATION TO FARMERS`
Badal Harsimrat Kaur

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has paid adequate compensation to all farmers affected by fencing on Indo-Pak Border;
- (b) if so, the details thereof;
- (c) whether the farmers and the Government of Punjab have been demanding more compensation;
- (d) if so, the details thereof and the response of the Government thereto;
- (e) whether the Government has put restrictions on number of crops, type of crops to be cultivated and movement of farmers along the border; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): As per the available records, the land compensation for fencing along Indo-Pakistan Border except Jammu Sector, has been paid by the Government. In Jammu Sector, about 44 feet wide strip of land along 179 km. had been occupied for which compensation has not been paid so far.

(c) & (d): No such demand has been received from the Government of Punjab with respect to land acquired for fencing. However, the Government of Punjab has requested the Government of India to pay annual compensation for loss of income on account of restricted access to their land between international border and border fencing. State Government has been requested to give specific details of the said land along with the ownership details.

(e) & (f): In Punjab, crops like sugarcane, cotton and mustard etc. having height of more than 4 feet are restricted for cultivation ahead of fencing due to security reasons and to have clear observations ahead of fence, maintain vigil on the activities of anti-national elements and Pak Rangers.

Farmers whose lands are ahead of fencing are allowed to cultivate land everyday from 0700 hrs. during summer season and from 0800 hrs. to 1630 hrs. in winter season. However, during harvesting/sowing, due relaxation for opening/closing of fencing gates is given to farmers after consultation with them.